## for their matter was brought

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various co-operative societies for their opinions. After they are received, the decision will be how much of it is to be accepted and how much not to be accepted.

SHRI NIRANJAN SINGH: The Minister says that there will be no profit to the Government. By way of earning foreign exchange and more and more foreign trade Government will be benefited in the long run. So may I know, Sir, how much material will be exported and by that export how much profit will accrue to the Government?

SHRI N. KANUNGO: I would not hazard a guess. Today there are no exports to that destination, and provided many steps are taken it is expected that something will happen.

## RECONSTRUCTION OF I.N.A. MAHTYHS MEMORIAL AT SINGAPORE

•289. DR. A. N. BOSE: Will the PRIME MINISTER be pleased to state:

(a) whether he has received any representation—

- (i) for the reconstruction of the I.N.A. martyrs' memorial at Singapore which was demolished after the reoccupation of the Island by the British forces; and
- >(ii) for the acquisition of the headquarters of the Provisional Government of Azad Hind and the residential building of Netaji Subhash Chandra Bose in Singapore and for converting them into national museums or Indo-Asian Cultural Centres or for housing the Indian High Commission; and

(b) if so, whether the Government of Singapore have been approached in the matter?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes, this I

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matter was brought to the notice of the Prime Minister.

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(b) The Government of India consider that this should be dealt with by persons of Indian origin in Singapore and the Government of Singapore. The Government of India do not propose to take any initiative in this matter. The buildings concerned are not suitable for housing any members of die Indian High Commission.

DR. A. N. BOSE: Did the Ministry receive any representation from the Indian residents in Singapore to take up the matter themselves with the Singapore Government for the reconstruction of the memorial which was demolished, and for renovation of the other buildings referred to in paragraph (ii) for the purpose of housing the Indian High Commission or for using that building as a national museum or cultural centre or something like that?

SHRIMATI LAKSHMI MENON: No, Sir.

\*290. [For *answer, vide* cols. 1948-50 supra.]

## SOCIAL HOUSING SCHEME IN DELHI

## SHRI P. N. RAJABHOJ:! Shrimati SAVITRY DEVI NIGAM:

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether Government have approved a Social Housing Scemes sponsored by the Delhi Municipal Corporation for the construction of two-roomed flats at village Nimri in Delhi; and

(b) if so, what are the details of the scheme and when the construction work is likely to be started?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) The Delhi Administration have advanced a

fThe question was actually asked on the floor of the House by Shri P. N. Rajabhoj.